

(a) whether it is a fact that the annual plan is generally sanctioned in June/July every year and current renewal programme is likely to be sanctioned in the month of July/August;

(b) if so, the action being taken by the Central Government to sanction the advance renewal programme; and

(c) the action being taken by Government for expeditious sanctioning of annual plan and current renewal programme?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) The Annual Plan and the Periodical Renewal (PR) programme are approved only after the allocations of funds for Plan and Non-Plan works are approved by the Government.

(b) and (c) This Ministry initiates the process for finalizing the prioritized list of works to be taken up under Annual Plan and PR programme in advance based on the anticipated allocation.

Production of textile in different sectors

†2096. SHRI RAVI SHANKAR PRASAD:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the production of textiles has decreased in the handloom and powerloom sector, while the same has increased in mill and hosiery' sector in the year 2008-09;

(b) if so, the facts in this regard and the status of production of textiles in the above sectors;

(c) whether Government has worked on any plan to provide economic support to the industrial units of handloom and powerloom sectors; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes, Sir, it is a fact that production of textiles has decreased in the handloom and powerloom sector while the same has increased in mill and hosiery sector as may be seen from the table below which indicates the figures of four years:

	(Mn. Sq. Mtr.)			
Item	2005-06	2006-07	2007-08	2008-09 (Prov.)
Handloom	6108	6536	6947	6677
Powerloom	30626	32879	34725	33648
Mill	1656	1746	1781	1796
Hosiery	10418	11504	11804	12077

† Original notice of the question was received in Hindi.

(c) and (d) The Government has always supported all the segments of the textile industry. The Govt. of India is implementing the following schemes for enhancing production, productivity and efficiency of the handloom sector and powerloom sector .

The schemes being implemented for Handloom Sector to enhance the income and socio-economic status of the weavers through skill upgradation and for providing infrastructural and marketing support in the 11th Plan period are as under :

- i) Integrated Handloom Development Scheme
- ii) Marketing and Export Promotion Scheme
- iii) Handloom Weavers Comprehensive Welfare Scheme
- iv) Mill Gate Price Scheme
- v) Diversified Handloom Development Scheme and

The schemes being implemented for the development of the powerloom sector are as under:-

1) Group Insurance Scheme to the powerloom workers:

The coverage benefit under the scheme is as under :

Component	Natural death	Accidental Death	Total Permanent Disability	Partial Permanent Disability
GIS	Rs. 60,000/-	Rs. 1,50,000/-	Rs. 1,50,000/-	Rs.75,000/-

In addition to the above, a worker under JBY will also be entitled the educational grant of Rs.600/- per child/ per half year for two children studying in IX to XII standard for a maximum period of 4 years under Shiksha Sahayog Yojana (SSY).

2) Group Workshed Scheme:

The scheme aims at setting up of Powerloom Parks with modern weaving machinery to enhance their competitiveness in the Global Market. During the year 2008-09 there was an allocation of Rs.130.50 lakh for this scheme and a subsidy amount of Rs. 136.50 lakh was released to the beneficiaries under the scheme.

3) Integrated scheme for Powerloom Cluster Development:

In order to achieve the overall development of the powerloom sector, Government has announced the Integrated Scheme for Powerloom Cluster Development during 2007-08 for 3 years i.e. upto 2009-2010. The scheme has got the following components:-

- Marketing Development programme for Powerloom Sector
- Exposure visit of Powerloom Weavers to other Clusters
- Survey of the Powerloom Sector
- Powerloom Cluster Development
- Development and Upgradation of skills (HRD)

4) 20% Credit Linked Capital Subsidy:

The Government has implemented 20% Credit Linked Capital Subsidy Scheme under the TUFSS, especially in order to help the decentralized Powerloom Sector. The scheme is applicable to Powerlooms in SSI sector only. Under the scheme, Rs. 166.39 crore has been disbursed to 2320 cases since November 2003 to March 2009.

Implementation of TUFSS in A.P.

2097. SHRI NANDI YUELLAIAH: Will the Minister of TEXTILE be pleased to state:

(a) whether his Ministry had directed the Ministry of Finance to extend the Technology Upgradation Fund Scheme (TUFSS) benefits upto the year 2011 on priority basis;

(b) if so, the details in this regard; and

(c) the latest status of the TUFSS implementation in Andhra Pradesh vis-a-vis other States?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI):
(a) to (c) The Government has approved the extension of Technology Upgradation Fund Scheme (TUFSS) on 01.11.2007 for the entire period of 11th Five year plan. Funds under the scheme are released through the nodal agencies/co-opted institutions to the identified segments of the industry for the projects in conformity with the scheme and financial norms of the Financial Institutions concerned. The total project cost sanctioned under TUFSS for projects undertaken in the state of Andhra Pradesh is Rs. 7914.09 crores as on 31.3.2009.

Widening gap between demand and supply of cotton

2098. SHRI A. ELAVARASAN: Will the MINISTER OF TEXTILES be pleased to state:

(a) whether the widening gap between demand and supply of cotton and rising input cost force the textile industry to reduce its production by 25 per cent;

(b) if so, the details thereof;

(c) whether Government has any proposal to impose the restriction on the export of cotton to meet to domestic textile industries;

(d) whether it is a fact that export of cotton is at the rate of 65 cents a pound and at the same time import it at much higher price of 80 cents a pound; and

(e) if so, the details thereof and the reasons for this?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI):
(a) and (b) No Madam. During current cotton season 2008-09, cotton production in the country has been estimated at 290 lakh bales. With carry over of 43 lakh bales and imports estimated at 7.00 lakh bales, the total availability is placed at 340.00 lakh bales. As against this, with mill consumption (including mill + small mill and non-mill consumption) at 230.00 lakh bales and with estimated